COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 187 OF 2017

Dated: 12th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Green Energy Association **...Appellant(s)**
Vs.
Maharashtra Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Ms. Rimali Batra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***19.02.2019.***

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

ts/mk